

F.No. 01(03)/Roster/CESTAT/2023/Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 20.07.2023

**ORDER NO. 127 of 2023**

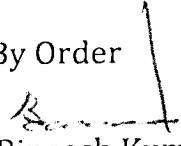
Hon'ble President is pleased to partially modify the roster order no. 101 of 2023 for **CESTAT, New Delhi** from **31.07.2023** to **04.08.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 31.07.2023 to 04.08.2023	Mr. Ajay Sharma, Hon'ble Member (Judicial)	To sit in single Member Bench

Note:

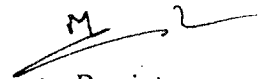
1. In the event of non-sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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SPS to Hon'ble President/ Member, CESTAT, Mumbai/P.A. to  
Registrar/Deputy/Assistant/Registrar, CESTAT, New Delhi/Bar Association/O/o Chief  
Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar